160	Written Answers to [RAJYA SABHA]	Unstarred Questions
1	2	3
46.	Ministry of Steel	10%
47.	Ministry of Textiles	57%
48.	Ministry of Tourism	41%
49.	Ministry of Tribal Affairs	66%
50.	Ministry of Women and Child Development	46%
51.	Ministry of Youth Affairs & Sports	45%
	Grand Total	53%

Growth rate of economy

236. SHRI P. BHATTACHARYA: SHRI VIJAY PAL SINGH TOMAR:

Will the Minister of FINANCE be pleased to state:

- (a) the growth rate of the economy during the last two years and the current year;
- (b) whether Government has taken note of the slowdown in the world economy affecting foreign trade of the country, if so, the reaction of Government thereon;
- (c) whether India is lagging behind China in economic endeavours, if so, the details thereof and the reasons therefor; and
- (d) whether as per the estimates of the World Bank, the Indian economy will overtake China?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) As per the latest data available from the National Statistical Office (NSO), the growth of real Gross Domestic Product (GDP) was 6.8 per cent in 2018-19 and 7.2 per cent in 2017-18. The Economic Survey 2018-19 states that the Indian economy is projected to grow at 7 per cent in 2019-20.

(b) World Economic Outlook October 2019 projects that the growth of the global economy is expected to slow down from 3.6 per cent in 2018 to 3 per cent in 2019. Foreign trade of a country is affected by several factors including growth of the world economy. Some of the recent measures taken by the Government to boost

exports, *inter-alia* include introduction of the scheme for Remission of Duties or Taxes on Export Product and revised priority sector lending norms for exports.

(c) and (d) As per the Global Economic Prospects published by World Bank, India is slated to grow faster than China in the coming years. The projected real GDP growth rates are as follows:

	2019	2020	2021
India	7.5	7.5	7.5
China	6.2	6.1	6.0

Corporate tax under dispute

- 237. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of FINANCE be pleased to state:
- (a) whether Government has maintained any data regarding Corporate Tax under dispute;
 - (b) if so, the details thereof and if not, the reasons therefor,
 - (c) whether amount of corporate tax under dispute has risen in recent years;
 - (d) if so, the details thereof and the reasons therefor, and
- (e) the details of steps taken by Government to reduce corporate tax under dispute?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) Yes, Sir.

(b) The details are as under:

(Figures in Crores)

As on	01.04.2017	01.04.2018	01.04.2019
Corporate tax under dispute before	(₹)	(₹)	(₹)
1	2	3	4
Commissioners of Income Tax (Appeals)	325098	310183	339693
Income Tax Appellate Tribunals	94843	88757	121135
High Court / Supreme Court	63307	77698	104687